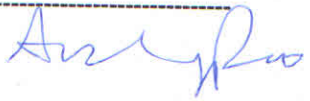




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	Hearing	397/398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Processing Pvt. Ltd. & 8 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	AISHWARYA RAO 9900251320	R9	
	Saravotham J 9916710757	Petitioners	
	PRADEEP 9036841647	R1-R8	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent R10 is present. Counsel for Respondent R1 to R8 is also present. Statement of Account for the month of July 2017 is filed. Both the counsel stated that, matter is likely to be compromise between the parties. List it on 18/09/2017.

  
Member (T)

  
Member (J)